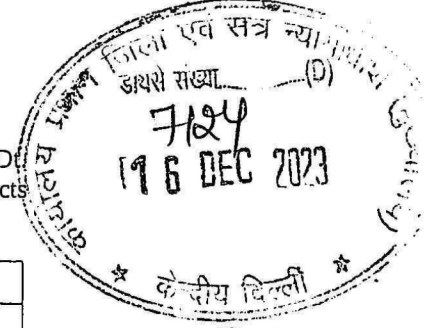


website committee
The

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST
DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

In partial modification of earlier orders no. 8445-53/Pr. D&SJ (East)/KKD/Delhi Dt. 05.09.2023, the below mentioned Committee is hereby re-constituted for all the three Districts i.e., East, North East & Shahdara with immediate effect:



Sl. No.	Name of Committee	Name of Judicial officers
1	Committee dealing with the matter pertaining to E-Tendering for outsourcing of Private Security Guard and Sanitation/ other works	1. Sh. Gajender Singh Nagar, ASJ (SC-RC)-02/East/Chairperson 2. Sh. Akash Jain, ASJ-04, East/Member 3. Ms. Colette Rashmi Kujur, ASJ-06, POCSO, East/Member 4. The Administrative Civil Judge, East/Member Secretary 5. The Administrative Civil Judge, Shahdara/Member 6. The Administrative Civil Judge, North-East/Member

Note: Rest of the contents in earlier order no. 8445-53/Pr. D&SJ (East)/KKD/Delhi Dt. 05.09.2023 remains same.

Jain
(SHAIL JAIN) 15/12/23
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi:

11621-29
No. _____/Judl. (East)/KKD/Delhi

Date 15/12/2023

Copy forwarded for information and necessary action:

1. The Registrar General, Hon'ble High Court, New Delhi
2. The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
3. The Principal District & Sessions Judge, (Shahdara), Karkardooma Courts, Delhi
4. The Principal District & Sessions Judge, (North-East), Karkardooma Courts, Delhi
5. Concerned Judicial officer, Karkardooma Courts, Delhi
6. The Administrative Officer (Judl.)/Incharge, all the Branch, Karkardooma Courts, Delhi
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi
8. For uploading on LAYERS.
9. P.S to the undersigned

Jain
(SHAIL JAIN) 15/12/23
Principal District & Sessions Judge
East District, Karkardooma Courts
Delhi: